

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

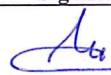
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.07/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.38/2006
NAME OF THE COMPANY	Krishna Metal Industries Pvt. Ltd
NAME OF THE PETITIONER(S)	Vijay Kumar Siyal & (03) Others
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Pvt. Ltd & (04) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Heard Shri S. Chidambaram, Learned PCS for the Respondent. None appears for the Petitioner.

Post the case on 04.10.2017.


Member (T)

bm


Member (J)